

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:788
ANSWERED ON:24.11.2009
DEEP SEA FISHING VESSELS
Jeyadural Shri S. R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a large number of deep sea fishing vessels remained stagnant during the last three years and the current year; and
- (b) if so, the steps taken by the Government to encourage entrepreneurs to enter into the sector?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF, K.V. THOMAS)

(a) &(b) No, Madam. Letter(s) of Permission (LOPs) are being issued to eligible Indian companies and firms for acquisition and operation of resource specific deep-sea fishing vessels for sustainable exploitation of Marine Fisheries resources in the Exclusive Economic Zone (EEZ) of the country. As on date 94 such Letters of Permission (LOPs) are held by 23 Indian companies/ firms for acquisition and operation of different categories of resource specific vessels. In addition, under a Scheme of the Marine Products Export Development Authority (MPEDA), assistance is also being provided for conversion of trawlers into tuna long liners. So far, 245 such trawlers have been converted for tuna fishing in the Indian EEZ.